

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.91960 of 2025**

Arising Out of PS. Case No.-305 Year-2023 Thana- COMPLAINT CASE - UDA-
KISHUNGANJ District- Madhepura

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Mukesh Kumar Jha

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

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Appearance :

For the Petitioner/s : Mr. Shankar Kumar Choudhary, Advocate

For the Opposite Party/s : Mr. Jitendra Kumar Singh, A.P.P.

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**CORAM: HONOURABLE MR. JUSTICE ALOK KUMAR PANDEY
ORAL ORDER**

4 18-05-2026

At the request of the learned counsel for the
petitioner, re-list this matter on 15.06.2026.

(Alok Kumar Pandey, J)

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